

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-519**

TP (Co. Act.)56(PB)/2022 Old CP No.641/2013

**IN THE MATTER OF:**

M/s. R.K. Stockholding Pvt.Ltd

.....Applicant

**Vs.**

Jyoti Financial Consultant Pvt. Ltd

.....Respondent

**SECTION**

U/s 433 and 434

**Order delivered on 04.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list this matter on **06.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**